

File No. 1-340/FSSAI/Imports/2013
Food Safety and Standards Authority of India
(Imports Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi - 110002

The 13th April, 2015


OFFICE ORDER

Shri Doles P.E., Assistant Director, is hereby appointed as the **Authorised Officer** for the jurisdiction of Cochin Sea Port and Cochin Air Port for clearance of imported food at these locations w.e.f. 1st April, 2015 till further orders in terms of the provisions contained in Section 47(5) of FSS Act, 2006. The address and contact details of the Authorized Officer are given below:

<p style="text-align: center;">Shri. Doles P.E Authorised Officer (Cochin Sea Port & Air Port)</p>
<p style="text-align: center;">Food Safety and Standards Authority of India, Regional Office- Southern Region Ministry of Health & Family Welfare Government of India First Floor, Marine Building, North End P.O, Willingdon Island, Cochin-682 003. Kerala Phone no.: 0484-2666256 (Telefax) Email: aocochin@fssai.gov.in</p>

2. Ms.K.K.Jitha, Authorized Officer, Chennai is appointed as the Link Officer for Sh. Doles P.E. and, as such, will discharge the functions of Authorized Officer, for the jurisdiction of Cochin Sea Port and Cochin Airport in absence of Shri Doles P.E.

This order issues with the approval of the competent authority


13/4/15
(Bimal Kumar Dubey)
Director (Imports), FSSAI